Introduction of stand alone legislation relating to grant of bail

1183. SHRIMATI WANSUK SYIEM: SHRI HISHEY LACHUNGPA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government proposes to bring in stand alone legislation on bail, limiting the discretionary powers of courts in granting bail;

(b) whether Government is keen to implement the entire Malimath Committee report on reforming criminal justice system;

(c) if so, whether the Law Commission's report on the same is under final stage of preparation; and

(d) whether the Malimath Committee has recommended abolition of capital punishment and if so, Government's stance thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) The Minister of Law and Justice, Department of Legal Affairs has made a reference to the Law Commission of India to examine the desirability of having a separate Bail Act.

(b) to (d) The report of the Malimath Committee which, *inter-alia*, recommended a punishment higher than life sentence but lower than death as an alternative to death penalty, is presently a part of the reference to Law Commission for a comprehensive review covering all aspects of criminal law so that comprehensive amendments can be made in the various laws. The Law Commission has intimated that it has identified certain focus areas and formed sub groups to deliberate on such areas. The Government is committed to bring in progressive changes in the criminal justice system according to the need and a broad consensus on the proposed changes.

Surrender of Maoists in Chhattisgarh and Odisha

1184. SHRI T. RATHINAVEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 310 Maoists in Chhattisgarh and Odisha surrendered very recently;

(b) if so, the details thereof;

(c) whether it is also a fact that the left wing extremists told the police that they were tired of the exploitation, discrimination and hollow Maoist ideology and were impressed by Government's rehabilitation policy; and